



HARYANA LEGISLATIVE ASSEMBLY

August Session 2025

Un-Starred Questions

25th August, 2025

Total Question - 40

To Purchase a New Super Sucker Machine

41 Smt. Savitri Jindal (Hisar):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to purchase a new Super Sucker Machine for Hisar City; and
- b) if so, the time by which the abovesaid machine is likely to be purchased?

Sanctioned strength in Police Department

42 Sh. Shishpal Keharwala (Kalanwali):

Will the Chief Minister be pleased to state: -

- a) the steps taken by the Government to improve law and order situation and to curb organised crime in the State; and
- b) the rank-wise and district-wise sanctioned strength of posts in the Police Department togetherwith the rank-wise and district-wise details of vacancies therein?

The Details of Land Released Under "Land Release Policy"

43 Sh. Aditya Devilal (Dabwali):

Will the Chief Minister be pleased to state: -

- a) the total extent of land that has been acquired for public purpose and later released for any purpose under the Government's "Land Release Policy" in Gurugram and Faridabad districts during the last 20 years;
- b) the purpose for which the released land has been utilized; and
- c) whether any amendments have been made by the Government to the Master Plan in this regard; if so, the details of the land originally earmarked for public purposes (such as religious sites or educational institutions) which has been converted to other uses?

Quantum of Water Supplied Under Bhakra Project

44 Sh. Aditya Devilal (Dabwali):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) the proposed daily quantum of water in MAF (Million Acre Feet) to be supplied to State through Punjab under the Bhakra Project;
- b) the actual quantity of water currently being received by State on a daily basis; and
- c) the sources through which this water is being received, such as the Bhakra Main Canal, its distributaries or any other means?

To Open a New University

45 Ch. Aftab Ahmed (Nuh):

Will the Higher Education Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to open a new university in Nuh district; if so, the details thereof; and
- b) the time by which the abovesaid proposal is likely to be materialized?

To Construct Four Lane Roads

46 Ch. Aftab Ahmed (Nuh):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct four lane roads from Hodal to Nagina via Punhana, Hodal to Patoda via Nuh and Nuh to Palwal; and

b) if so, the details thereof?

To Solve the Problem of Waterlogging

47 Ch. Aftab Ahmed (Nuh):

Will the Irrigation & Water Resources Minister be pleased to state:-

a) the steps taken by the Government to solve the problem of waterlogging in the agricultural fields of villages falling under the Nuh tehsil and Indari sub-tehsil during the period from July 2023 to July 2025;

b) if no such steps have been taken, the reasons thereof; and

c) whether any project has been formulated by the Government to provide a permanent solution to the waterlogging problem in the aforementioned areas; if so, the time by which such project is likely to be put into action?

The Expenditure Incurred on Advertisement and Publicity

48 Sh. Bharat Bhushan Batra (Rohtak):

Will the Chief Minister be pleased to state: -

a) the total amount incurred by the Government from 13.04.2024 to 31.07.2025 on publicity of its achievements and promises through various media platforms such as print media, social media, electronic media, flex boards, posters, YouTube, etc. togetherwith a detailed head-wise (category-wise) breakup of the expenditure; and

b) the expenditure incurred by the Government on publicity related to birth anniversaries and death anniversaries of great personalities, Central Government schemes and various State Government schemes during the abovesaid period?

To Establish Ayurvedic Institution

49 Sh. Induraj Singh Narwal (Baroda):

Will the Ayush Minister be pleased to state: -

a) whether there is any Ayurvedic dispensary or hospital functioning in any village of Baroda Assembly Constituency; if so, the details thereof; and

b) if not, whether there is any proposal under consideration of the Government to establish such an institution in Baroda Assembly Constituency?

To Supply Drinking Water from Bhakra Canal

50 Sh. Naresh Selwal (Uklana):

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that approval was granted by the Government for a project to supply drinking water from the Bhakra Canal to villages Bithmara and Surewala; and

b) if so, the current status of the said project togetherwith the time by which the abovesaid project is likely to be completed?

To Repair the Badhawad Minor

51 Sh. Naresh Selwal (Uklana):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the Badhawad Minor 25200 R, which supplies water to the villages Sarheda, Kharkada, Barwala, and Matloda is in a dilapidated condition and farmers are not receiving adequate water for irrigation; and

b) if so, the time by which the abovesaid minor is likely to be repaired and restored?

To Clean the Ponds Under Amrit Sarovar Yojana

52 Sh. Naresh Selwal (Uklana):

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that in village Bithmara, there are two ponds, namely Patad Patti Talab and Baba Ram Nath Talab;

b) whether there is any proposal under consideration of the Government for their excavation, cleaning, construction of retaining walls and overall development; if so, the details thereof; and

c) whether there is also any proposal under consideration of the Government to include these two ponds under the Amrit Sarovar Yojana; if so, the time by which such proposal is likely to be materialized?

To Start Work on Pilot Project of Suksham Sinchai Yojna

53 Sardar Mandeep Chatha (Pehowa):

Will the Irrigation & Water Resources Minister be pleased to state the time by which work on Pilot Project of Suksham Sinchai Yojna at Sandhola Minor, which is inaugurated by the Ex-Chief Minister in 2016 is likely to be started?

Number of Cases of Tax Evasion

54 Sh. Arjun Chautala (Rania):

Will the Chief Minister be pleased to state: -

a) the district-wise number of cases of tax evasion pending both of VAT & GST during last 5 years (2020-21, 2021-22, 2022-23, 2023-24 and 2024-25) and the action taken by the Government to sort out the pending cases to reduce the back-log;

b) the district-wise details of dues of taxes, penalties and interest etc. pending in the State for last 5 years (2020-21, 2021-22, 2022-23, 2023-24 and 2024-25) and the action taken by the Government so far to recover the pending dues; and

c) the action taken against the defaulting officers/officials who found indulged in tax evasion and related frauds in the State for last 5 years (2020-21, 2021-22, 2022-23, 2023-24 and 2024-25)?

To Open a Trauma Centre

55 Sh. Harinder Singh (Hodal):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open a Trauma Centre between Hodal-Kosi border and village Aurangabad in Hodal

Assembly Constituency ?

To Construct the College Building

56 Sh. Harinder Singh (Hodal):

Will the Higher Education Minister be pleased to state:-

a) whether it is a fact that the building of college was to be constructed in village Bhaindoli as per the announcement made by the Chief Minister in village Bhaindoli, but its construct work has not been started so far; and

b) the time by which the construction work of abovesaid college building is likely to be completed?

Administrative Control of Sanitation Workers

57 Sh. Satish Kumar Phagna (Faridabad NIT):

Will the Development & Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to place the sanitation workers deployed in rural areas under the administrative control of the Sarpanch, in view of the fact that such workers presently come only for a few days in a month but draw full month's salary, thereby disrupting the entire sanitation system; and

b) if so, the details thereof?

To Set-up I.P.S. or S.T.P

58 Sh. Ghanshyam Dass (Yamunanagar):

Will the Public Health Engineering Minister be pleased to state whether it is a fact the dirty/contaminated water of Yamunanagar is being released in Western Yamuna Canal; if so, whether there is any proposal under consideration of the Government to set-up Intermediate Pumping Station (IPS) or Sewerage Treatment Plant (STP) for the treatment of abovesaid water; if so, the time by which it is likely to be set-up?

To Upgrade the Tejli Stadium

59 Sh. Ghanshyam Dass (Yamunanagar):

Will the Minister of State for Sports be pleased to state whether it is a fact that an announcement was made by the Hon'ble Chief Minister for the upgradation of Tejli stadium in Yamunanagar district by an amount of Rs. 90 crores; if so, the time by which the abovesaid stadium is likely to be upgraded?

To Shift the Village

60 **Sh. Ghanshyam Dass (Yamunanagar):**

Will the Energy Minister be pleased to state: -a) whether it is a fact that village Rattanpura is facing problem of severe pollution due to fly ash emanating from Deenbandhu Chotu Ram Thermal Power Plant in Yamuna Nagar; and b) if so, whether there is any proposal under consideration of the Government to shift the abovesaid village to any other safe place togetherwith the time by which it is likely to be shifted?

Number of Employment Offices in State

61 **Smt. Geeta Bhukkal (Jhajjar):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

- a) the district-wise and tehsil-wise details of the number of employment offices functioning in the State;
- b) the district-wise number of unemployed youths registered in employment offices in State togetherwith the category-wise (+2 level, graduate level and post-graduate level) details thereof;
- c) the role of employment offices in providing job/employment opportunities to unemployed youth of the State; and
- d) the district-wise details of unemployment allowance being paid by the Government to the youth in State togetherwith the number of beneficiaries?

To Regularise the Colonies

62 **Sh. Anil Yadav (Kosli):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that no colony in Kosli such as Vishwakarma Colony, Shiv Colony, etc., has been regularised since year 1993; and

b) if so, whether there is any proposal under consideration of the Government to regularise the abovesaid colonies togetherwith the time by which these colonies are likely to be regularised?

To Construct Bus Stand

63 Sh. Anil Yadav (Kosli):

Will the Transport Minister be pleased to state: -

a) whether it is a fact that Gram Panchayat Nahar had transferred 1.5 acres of land to the Transport Department a long time ago for the construction of a bus stand, but the said bus stand has not been constructed so far; and

b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid bus stand togetherwith the time by which its construction work is likely to be completed?

To Construct Community Centres

64 Smt. Pooja (Mullana):

Will the Development & Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to construct Community Centres in villages Tharwa, Kansapur, Hema Majra, Tamnoli and Gola of Mullana Assembly Constituency; if so, the time by which the construction work of abovesaid Community Centres is likely to be completed?

To Construct Causeway

65 Smt. Pooja (Mullana):

Will the Irrigation & Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to construct a causeway on Markanda River between village Haryoli and Nagla in Mullana Assembly Constituency; if so, the time by which the abovesaid causeway is likely to be constructed?

To Fill-up the Vacant Posts in Home Department

66 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state: -

a) the sanctioned and the present strength of Group A, B, C and D employees in the Home Department; and

b) the time by which the vacant posts of abovesaid employees are likely to be filled-up?

To Provide Sports Items

67 Sh. Randhir Panihar (Nalwa):

Will the Minister of State for Sports be pleased to state whether there is any proposal under consideration of the Government to provide the sports equipment/items in the villages of Nalwa Assembly Constituency; if so, the time by which these sports equipment/items are likely to be provided to the sports persons?

To Open a Women College

68 Sh. Bharat Singh Beniwal (Ellenabad):

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a Women College in Chhopta area of Ellenabad Assembly Constituency; and

b) if so, the time by which it is likely to be opened?

To Open an IIT

69 Sh. Bharat Singh Beniwal (Ellenabad):

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open an IIT in village Mitthi Surera of Ellenabad Assembly Constituency keeping in view of the fact that the said village fulfils all the prescribed rules and conditions; and

b) if so, the details thereof?

The Number of Doctors and Staff in I.C.U.

70 Sh. Chander Mohan (Panchkula):

Will the Health Minister be pleased to state: -

- a) the sanctioned strength of doctors and staff in the ICU of Panchkula Civil Hospital when it was started togetherwith its present strength;
- b) the number of above which are regular and which are contractual; and
- c) the policy under which the contractual employees in the ICU were engaged and whether any policy exists for annual increment in their salary; if not, the reasons therefor?

Sale of Extracted Soil and Stones

71

Sh. Chander Mohan (Panchkula):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that the Panchkula Metropolitan Development Authority had awarded a contract for cleaning the drain passing near Rajiv and Indira Colony and the contractor sold the soil and stones extracted during the cleaning process; and
- b) if so, the officer/official under whose permission such sale was made?

Fogging Schedule to Prevent the Spread of Dengue

72

Sh. Chander Mohan (Panchkula):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether inspection teams have been constituted by the Government to check factories, institutions and houses where dengue larva has been found in Panchkula district togetherwith the number of challans issued this year;
- b) the fogging schedule prepared by the Government to prevent the spread of dengue;
- c) whether fogging has been carried out by the Government in areas and villages falling under the Panchkula Municipal Corporation; if so, the details and frequency thereof; and
- d) if not, the time by which fogging is likely to be carried out by the Government in the abovesaid areas?

To Appoint Additional Sanitation Worker

73 **Sh. Umed Singh (Badhra):**

Will the Development & Panchayats Minister be pleased to state: -

- a) whether it is a fact that the number of sanitation workers in most villages of Badhra Assembly Constituency is inadequate in proportion to the population; and
- b) if so, whether there is any proposal under consideration of the Government to appoint one additional sanitation worker in each village togetherwith the details thereof?

To Recharge and Increase Ground Water Level

74 **Sh. Umed Singh (Badhra):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) whether it is a fact that the groundwater level in Badhra area is continuously declining; and
- b) if so, whether there is any proposal under consideration of the Government to create necessary structures and schemes for water recharge in this area to prevent future water crises togetherwith the details thereof?

To Construct the Building of Veterinary Hospital

75 **Sh. Ram Kumar Gautam (Safidon):**

Will the Animal Husbandry & Dairying Minister be pleased to state whether there is any proposal under consideration of the Government to construct the new building of Veterinary Hospital at Siwana Mal; if so, the details thereof togetherwith the time by which the new building of said Veterinary Hospital is likely to be constructed?

To Construct New Building of Rest House

76 **Sh. Ram Kumar Gautam (Safidon):**

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct the new building of PWD Rest House at Safidon; if so, the details thereof togetherwith the time by which the new building of said Rest House is likely to be constructed?

To Start Classes of Medical and Non-Medical Stream

77 Sh. Rajbir Fartia (Loharu):

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that the Women's College building at Behal was completed in 2011, but the classes of Medical and Non-Medical stream have not been started by the Government in the said college; and

b) if so, whether there is any proposal under consideration of the Government to start the classes of Medical and Non-Medical stream in the abovesaid college and appoint faculty members therein?

To Improve and Strengthen the Drainage Systems

78 Sh. Rajbir Fartia (Loharu):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that there is problem of water accumulation in Loharu and Siwani towns even in light rain; and

b) if so, whether there is any proposal under consideration of the Government to improve and strengthen the drainage systems of Loharu and Siwani towns?

To Fill-up the Vacant Posts of Teachers

79 Sh. Mool Chand Sharma (Ballabgarh):

Will the Higher Education Minister be pleased to state: -

a) whether the Government is aware of the fact that Smt. Sushma Swaraj College, Sector-2, Ballabgarh, where approximately 2000 girl students are pursuing education, is facing an acute shortage of teaching staff, thereby affecting the studies of the students; and

b) if so, the time by which the vacant posts of teaching staff in the said college are likely to be filled?

Details of Demolition Drive

80 Sh. Mool Chand Sharma (Ballabgarh):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that a demolition drive was carried out by the Haryana Shehri Vikas Pradhikaran (HSVP) at Sector-63/64 dividing chowk, Ballabgarh to remove encroachments;
- b) if so, whether all encroachments have been completely removed; and
- c) the total area of land freed from encroachments after the said demolition drive?
